## (15)

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. KANNAN, DCS

Coursel for

Mg. BAFNA PHARMACEUTICALS LTD

NIRMALAL, CS

Ms. BAFNA PHARMACEUTICALS CTD.

2. VIKRAW P.JAIN SHWETHA VASUDEVAN

106 TKBhankal

Counsel for the Applicant

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for respondent prayed for time for filing counter. He further stated that they are intending to settle the matter between the parties by way of negotiations. Considering his submissions, this Adjudicating Authority is inclined to grant time. Put up on 12.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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